

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:4200
ANSWERED ON:23.04.2008
REVIEW OF RASHTRIYA SAM VIKAS YOJANA
Ahir Shri Hansraj Gangaram

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has reviewed the functioning of the Rashtriya Sam Vikas Yojana;
- (b) if so, the details thereof;
- (c) whether the Government proposes to continue with the Sam Vikas Yojana even after the completion of the period of the Yojana; and
- (d) if so, the details thereof?

Answer

MINISTER OF PANCHAYATI RAJ(SHRI MANI SHANKAR AIYAR)

(a): Yes, Sir. The status of implementation of RSVY is regularly reviewed with the States.

(b) to (d): The Rashtriya Sam Vikas Yojana (RSVY) provided for an allocation of Rs. 6615.00 crore to be made to 147 districts over a period of three years commencing from 2003/04, with each district entitled to claim, in toto, Rs.45.00 crore, at the rate of Rs.15 crore per year in two instalments of Rs.7.50 crore each. When the RSVY scheme was subsumed into the Backward Regions Grant Fund (BRGF) Programme in August 2006, the districts concerned had claimed only Rs.2850.00 crore. It was therefore decided that all 147 RSVY districts would continue to draw their balance entitlement under Backward Regions Grant Fund (BRGF) till their respective entitlements of Rs.45.00 crore were released to each district. As of date, 70 districts have claimed their total entitlement of Rs.45 crore under RSVY; 39 districts need to claim one more instalment; 30 districts have to claim two more instalments; and only 8 districts are yet to claim three or more instalments. The balance amount to be released to the remaining 77 districts is Rs.916.68 crore. It is expected that most of these districts will claim their remaining entitlement under RSVY during the current financial year.